

(1)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1088/(MAH)/2017
M.A. No. 655/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

Power House
V/s.

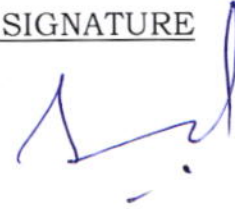
Nutri First Agro International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. ANJALI TRIVEDI

Advocate
for COC g
Nutri First
Agro
International Pvt. Ltd.



ORDER

MA 655/2017 IN CP No.1088/ I&BP/NCLT/MB/MAH/2017

MA 655 of 2017 is hereby allowed vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)